## GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

# LOK SABHA UNSTARRED QUESTION NO. 3240 TO BE ANSWERED ON 01 JANUARY, 2019

#### **DAMAGE DUE TO FLOODS**

### 3240. SHRI KODIKUNNIL SURESH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is aware of the large scale damage caused to ration shops in Kuttanad in the State of Kerala after the floods and if so, the details thereof:
- (b) whether the Government has sanctioned any specific allocation for the repairing and rebuilding of the ration shops; and
- (c) if so, the details thereof?

#### ANSWER

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

- (a): The State Government of Kerala has intimated that 118 ration shops in Kuttanad Taluk of Alappuzha District were affected by the flood and 158.012 MT of rice, 31.911 MT of wheat, 2.374 MT of sugar, 1886 Kg of Atta, 5187 Litres of Kerosene were damaged.
- (b) & (c): As per information received from State Government, an estimate of about Rs. 9 lakhs for all the flood affected ration shops, at the rate of Rs. 10,000/- per shop, to be released from the State Disaster Response Fund (SDRF), has been sent to the State Government, but the same is not sanctioned yet.R

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